National Company Law Tribunal Allahabad Bench

CPNO. 12/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 13.10.2017**

NAME OF THE COMPANY: Ampee Laboratories India LAd

SECTION OF THE COMPANIES ACT: 391/394 of the companies Add 1956

SI. NO.

Name

Designation

Representation

Signature

Ankit Krisingh PCS Petitioner

2. KULDEEP Singl

STA

Shri Ankit Kumar Singh, PCS proxy for Rajeev Goel. Shri Kuldeep Singh, proxy for the OL representing the Central Government.

In the present matter, the affidavit on behalf of RD(NR) is filed. A copy thereof is stated to have been served upon the petitioner through his counsel. The petitioner is at liberty to file reply/supplementary affidavit, if any to the observation/comment of the R.D made in its affidavit. Hence, the time is granted.

The matter be listed on 14th November, 2017.

Dated:13.10.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: P.K. Jyoti